

Office of the District & Sessions Judge, Sheikhpura.

Order No 99/(G)/2020.

Dated 18.09.2020.

In view of one of the Officials of this Judgeship has been found corona positive and in the light of direction given by the Hon'ble Inspecting Judge of this Judgeship and in the interest of public health and for prohibiting the spread of COVID-19, it is ordered that from 18.09.2020 to 22.09.2020 in the Judgeship of Sheikhpura shall take up the matters of release/remand in the criminal matters only that too, through virtual mode, as far as it is possible. Virtual court proceedings should be held with the learned Judicial Officers remaining at their residences and would not come to the court premises for that purpose. During the aforesaid period there is no physical presence of any person within the court premises unless it is completely unavoidable.

All Judicial officers and staffs shall remain present at the headquarters. Any Judicial Officers/staffs would not leave the station without prior permission of their respective sanctioning authority and they will keep their mobile phones on switch on mode for any type of emergent work.

Further, the Judge I/C is here by directed to must ensure that there is no physical presence of any person in Court premises unless it is completely unavoidable. Only the staff of the court concerned to deal with record (matters) of release/remand in criminal matters only, staff deputed for e-court project, Administration, statistical, criminal serishtedar and Nazarat be allowed to make entry in the premises of the Civil Court, Sheikhpura.

Further, all staffs who are directly connected with the officials who have been found corona positive are hereby directed to test COVID-19 and submit their report to the office of undersigned as soon as possible.

Further, the Judge I/C (Nazarat), Civil Court, Sheikhpura is directed to ensure the sanitization of the court premises as well as Courts & Offices. *residential quarters.*

The System Officer, Civil Court, Sheikhpura is directed to upload this order on the website of the Civil Court, Sheikhpura for information of all concerned.

This order will come into force with immediate effect. Communicate to all concerned for information and needful and a copy of this order be pasted on the Notice Board of Civil Court, Sheikhpura for information to the Civil Court Staffs. The System Officer, Civil Court, Sheikhpura is directed to upload this order on the website of the Civil Court, Sheikhpura for information to all concerned.



District & Sessions Judge,
Sheikhpura.
18.09.2020.